

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3514
ANSWERED ON:15.12.2011
LAND ACQUISITION FOR KONKAN RAIL PROJECTS
Rane Dr. Nilesh Narayan

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of total land acquired for Konkan Railway Project alongwith the number of farmers/families affected due to the said acquisition;
- (b) the details of compensation / employment given to the affected persons; and
- (c) the other steps taken/being taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.3514 BY DR. NILESH N. RANE TO BE ANSWERED IN LOK SABHA ON 15.12.2011 REGARDING LAND ACQUISITION FOR KONKAN RAIL PROJECTS

- (a): The total area of land acquired for Konkan Railway Project was 6215 Hectares, out of which 5008.06 Hectares was Private Land. A total of 33818 landowners were affected due to this acquisition.
- (b): The total compensation paid by the Konkan Railway Corporation Limited to the affected persons / families was Rs.103.18 crore and so far, 2037 landlosers or their wards as per eligibility, have been employed through various recruitments from time to time.
- (c): Konkan Railway has adopted a policy of giving preference to affected families in its recruitment and also Commercial Contracts over Konkan Railway Stations, subject to vacancies and fulfilment of eligibility criteria. Konkan Railway has also relaxed upper age limit for recruitment of candidates belonging to land losers category.